

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

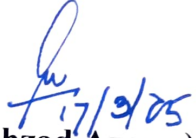
NOTICE

No: 921 of 2025/RG

Dated: 17.03.2025

It is notified for the information of all concerned that to bid farewell to Hon'ble Mr. Justice Atul Sreedharan, Judge, High Court of J&K and Ladakh on his Lordship's transfer to High Court of Madhya Pradesh, a Full Court Reference is scheduled to be held on 20th March, 2025, at 3.45 P.M, in the Hon'ble Chief Justice's Court room at Jammu Wing of the High Court. The Ld. Advocate General will deliver the farewell address thereafter the President, J&K High Court Bar Association, Jammu will deliver the farewell address on behalf of the Members of the Bar of UT of Jammu and Kashmir & UT of Ladakh, after that Hon'ble the Chief Justice will also deliver the farewell address to which His Lordship, Hon'ble Mr. Justice Atul Sreedharan will respond.

By order.


(Shahzad Azeem)

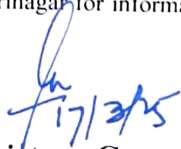
Registrar General

Dated: 17.03.2025

No: 14405-29/RG

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Ms Justice _____
.....for information of their Lordships'.
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director J&K Judicial Academy, Jammu.
5. Member, Secretary, J&K Legal Services Authority.
6. Registrar (IT), High Court of J&K and Ladakh, Jammu
7. Registrar Rules, High Court of J&K and Ladakh, Jammu
8. Principal District & Sessions Judge, Jammu for information.
9. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
10. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar.
.....for information
11. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
12. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.


Registrar General